

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 2565
TO BE ANSWERED ON 02.08.2016

BUILDING CODE

2565. KUMARI SHOBHA KARANDLAJE:
SHRI PRATHAP SIMHA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Bureau of Indian Standards (BIS) has finalised the National Building Code, 2015, if so, the details thereof and if not, the time by which it is likely to be finalised; and
- (b) whether the said code would help to obtain single window clearance for approval of development and building projects and if so, the details thereof?

ANSWER

Yes Madam, the Bureau of Indian Standards (BIS) has finalised the revision of National Building Code of India (NBC). The revised version is currently under publication.

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) : Yes Madam, the Bureau of Indian Standards (BIS) has finalized the revision of National Building Code of India (NBC). The revised version is currently under publication.

(b) : Yes Madam, the existing NBC 2005 contains the provision of Single Window Clearance System for approval of development and building projects. This provision has been further revised and detailed in the revision of NBC. Such provisions of NBC when adopted by the State/Local Authorities through their building bye-laws would help in achieving the objective of single window clearance leading to expeditious approval process.
